

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123
IA(I.B.C)/411 (CH) 2021
And
CP(IB) No. 678/Chd/Hry/2019

IN THE MATTER OF:

IL & FS Engineering & Construction Company Ltd. ... Petitioner-Operational Creditor

Versus

DLF Limited & anr. ... Respondent-Corporate Debtor

Under Section: 9, IBC 2016
Rule: 11 of NCLT, 2016

Order delivered on 12.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.08.2024.

Sd/-

Court Officer

12.06.2024
Priyanka